

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1758  
ANSWERED ON:03.12.2014  
LAND POOLING POLICY OF DDA  
Ahlawat Smt. Santosh;Singh Shri Parvesh Sahib

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has notified / finalized land pooling policy of Delhi Development Authority (DDA);
- (b) if so, the details thereof;
- (c) the details of land available under the policy in Delhi, zone and location wise and the mechanism devised/ available for smooth implementation of the policy; and
- (d) if not, the time by which the policy is likely to be notified / finalized?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) & (b): Yes Madam, Government has notified the Land Pooling Policy of Delhi Development Authority vide S.O. No.2687 (E) dated 05.09.2013. Details of the notification are available in the website of Ministry of Urban Development (<http://moud.gov.in/delhidivision>).

( c ) & ( d ) : As per the notification, the policy will be applicable in the Master Plan zones J to L, N & P (I & II). The regulations for implementation of the said policy have not been notified / finalized and no time frame has been fixed for the same.